

**HIGH COURT OF GUJARAT AT SOLA, AHMADABAD****RESOLUTION NO.A.2201/2010**

The Honourable the Chief Justice and Judges of the High Court of Gujarat, have been pleased to nominate the following Judicial Officers of the State in three batches, to attend the Judicial Education Workshop on “**Medical Jurisprudence – Science and Law,**” for the Judicial Officers working in the State, at the Academy Hall No.2, Ground Floor, Gujarat High Court Complex, Sola, Ahmedabad.

**1<sup>st</sup> Batch from 06/09/2010 to 09/09/2010 :-**

<b>Sr. No.</b>	<b>Name of Judicial Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
<b>ADDITIONAL DISTRICT JUDGE</b>			
1	Mr. R. N. Malik	Additional District Judge	Ahmedabad (Rural) at Ahmedabad
<b>PRESIDING OFFICERS, FAST TRACK COURT</b>			
2	Mr. S. I. Nagamiya	Presiding Officer, Fast Track Court	Bhavnagar
3	Mr. M. A. Sopariwala	Presiding Officer, Fast Track Court	Navsari
4	Mr. V. D. Charan	Presiding Officer, 5th Fast Track Court	Gondal, District : Rajkot
5	Ms. R. M. Vhora	Presiding Officer, 4 <sup>th</sup> Fast Track Court	Nadiad District : Kheda
6	Mr. P. V. Srivastav	Presiding Officer, 3rd Fast Track Court	Mahesana
7	Mr. V. K. Vyas	Presiding Officer, 4 <sup>th</sup> Fast Track Court	Ahmedabad (Rural) at Ahmedabad
<b>SENIOR CIVIL JUDGES</b>			
8	Mr. R. K. Parmar	I/c. Chief Judge, Small Cause Court	Ahmedabad
9	Mr. R. S. Mehta	Principal Senior Civil Judge	Vadodara
10	Mr. J. N. Patel	Principal Senior Civil Judge	Patan
11	Mr. A. M. Raval	3 <sup>rd</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Nadiad, District : Kheda
12	Mr. V. B. Barot	4 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Rajkot
13	Mr. S. V. Parekh	3 <sup>rd</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Patan
14	Mr. S. P. Bhatt	3 <sup>rd</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Palanpur, District : Banaskantha
15	Mr. P. G. Soni	6 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
16	Mr. B. P. Pujara	3 <sup>rd</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Ahmedabad (Rural) at Ahmedabad

17	Mr.	T. R. Desai	19 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
18	Mr.	V. J. Kalotra	Metropolitan Magistrate	Ahmedabad
19	Mrs	T. J. Jadav	6 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Anand
20	Mr.	B. K. Gosai	6 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bharuch
21	Mr.	K. N. Meghat	4 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Veraval, District : Junagadh
22	Mr.	B. K. Barot	13 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Surat
23	Ms.	T. D. Padia	8 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Junagadh
24	Mr.	M. P. Purohit	Metropolitan Magistrate	Ahmedabad
25	Mr.	I. B. Pathan	12 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bhavnagar
26	Ms.	Malti S. Soni	5 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Dahod
<b>CIVIL JUDGES</b>				
27	Ms.	H. M. Pavar	Principal Civil Judge & Judicial Magistrate, First Class	Sankheda, District : Vadodara
28	Mrs	Z. V. Trivedi	JMFC (2 <sup>nd</sup> Court)	Vadodara
29	Mr.	J. D. Solanki	Principal Civil Judge & Judicial Magistrate, First Class	Vapi, District : Valsad
30	Mr.	S. B. Mansuri	Principal Civil Judge & Judicial Magistrate, First Class	Lunawada, District : Panch Mahals
31	Ms.	T. H. Dave	Additional Civil Judge & Judicial Magistrate, First Class	Nadiad, District : Kheda
32	Ms.	N. B. Munshi	Additional Civil Judge & Judicial Magistrate, First Class	Ahmedabad (Rural) at Ahmedabad
33	Mr.	S. B. Shah	Principal Civil Judge & Judicial Magistrate, First Class	Harij, District : Patan
34	Mr.	N. K. Chauhan	Principal Civil Judge & Judicial Magistrate, First Class	Nakhatrana, District : Kachchh
35	Mr.	B. K. Avashia	2nd Additional Civil Judge & Judicial Magistrate, First Class	Jamnagar
36	Mr.	R. K. Modh	Additional Civil Judge & Judicial Magistrate, First Class	Viramgam District : Ahmedabad (Rural)
37	Mr.	B. M. Prajapati	Additional Civil Judge & Judicial Magistrate, First Class	Danta, District : Banaskantha
38	Mr.	P. B. Nayak	Principal Civil Judge & Judicial Magistrate, First Class	Vijaynagar, District : Sabarkantha

**2<sup>nd</sup> Batch 15/09/2010 to 18/09/2010 :-**

<b>Sr. No.</b>	<b>Name of Judicial Officer</b>	<b>Designation</b>	<b>Place of Posting</b>
<b>ADDITIONAL DISTRICT JUDGE</b>			
1	Mr. A. M. Bhimani	Additional District Judge	Bhuj, District : Kachchh
2	Mr. F. U. Malek	2nd Additional District Judge	Godhra, District : Panch Mahals
<b>PRESIDING OFFICERS, FAST TRACK COURT</b>			
3	Mr. M. V. Rathod	Presiding Officer, Fast Track Court	Patan
4	Mr. N. T. Solanki	Presiding Officer, 6 <sup>th</sup> Fast Track Court	Rajkot
5	Mr. N. M. Vyas	Presiding Officer, 2 <sup>nd</sup> Fast Track Court	Viramgam, District : Ahmedabad (Rural)
6	Mr. M. A. Kadiwala	Presiding Officer, 5 <sup>th</sup> Fast Track Court	Palanpur, District: Banaskantha
<b>SENIOR CIVIL JUDGES</b>			
7	Ms. H. M. Velani	Judge, Small Cause Court	Rajkot
8	Mr. P. U. Patel	Judge, Small Cause Court	Vadodara
9	Mr. V. F. Bhat	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
10	Mr. U. K. Trivedi	Metropolitan Magistrate	Ahmedabad
11	Mr. Pradipbhai M. Atodariya	Principal Senior Civil Judge & Additional Chief Judicial Magistrate	Ankleshwar, District : Bharuch
12	Mr. D. G. Vaghela	Chief Judicial Magistrate & Additional Senior Civil Judge	Patan
13	Mr. Divyang C. Trivedi	7 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Palanpur, District: Banaskantha
14	Mr. D. B. Barot	Metropolitan Magistrate	Ahmedabad
15	Mrs K. D. Dave	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bhavnagar
16	Mr. M. R. Soni	Principal Senior Civil Judge & Additional Chief Judicial Magistrate	Deesa, District: Banaskantha
17	Mr. K. J. Darji	10 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
18	Mr. M. C. Bhatt	7 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Rajkot
19	Mr. J. S. Patel	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Amreli
20	Mr. P. A. George	4 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Rajpipla, District : Narmada

21	Mr.	A. M. Varma	7 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bharuch
22	Mr.	S. M. Tank	12 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Rajkot
23	Ms.	S. I. Tarani	15 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Surat
24	Mr.	K. J. Modi	Metropolitan Magistrate	Ahmedabad
25	Mr.	A. T. Kanani	8 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bharuch
26	Mr.	J. R. Pandit	12 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Junagadh
<b>CIVIL JUDGES</b>				
27	Ms.	J. R. Dodiya	Additional Civil Judge & Judicial Magistrate First Class	Himatnagar, District : Sabarkantha
28	Mr.	U. M. Vyas	Additional Civil Judge & Judicial Magistrate First Class	Mahemdabad, District : Kheda
29	Mr.	J. L. Shrimali	Principal Civil Judge & Judicial Magistrate First Class	Kapadwanj District : Kheda
30	Ms.	M. R. Shukla	Additional Civil Judge & Judicial Magistrate First Class	Mahesana
31	Mr.	S. K. Desai	Principal Civil Judge & Judicial Magistrate First Class	Deodar, District : Banaskantha
32	Mr.	U. N. Sindhi	Principal Civil Judge & Judicial Magistrate First Class	Paddhari, District : Rajkot
33	Mr.	M. L. Shaikh	Principal Civil Judge & Judicial Magistrate First Class	Kathor, District : Surat
34	Mr.	P. A. Parmar	Principal Civil Judge & Judicial Magistrate First Class	Kalyanpur, District : Jamnagar
35	Mr.	A. S. Patil	Additional Civil Judge & Judicial Magistrate First Class	Borsad, District : Anand
36	Mr.	S. B. Bhatt	Principal Civil Judge & Judicial Magistrate First Class	Wav, District : Banaskantha

**3<sup>rd</sup> Batch from 21/09/2010 to 24/09/2010 :-**

Sr. No.	Name of Judicial Officer	Designation	Place of Posting
<b>ADDITIONAL DISTRICT JUDGE</b>			
1	Ms. S.C.Srivastava	Additional District Judge.	Mahesana
<b>PRESIDING OFFICERS, FAST TRACK COURT</b>			
2	Mr. P. C. Thaker	Presiding Officer, Fast Track Court	Ahmedabad (Rural) at Ahmedabad
3	Mr. D. B. Patel	Presiding Officer, Fast Track Court	Dahod
4	Mr. L. S. Rabari	Presiding Officer, 2nd Fast Track Court	Patan
5	Mr. Kishorbhai K. Patel	Presiding Officer, Fast Track Court	Bhuj, District : Kachchh
6	Mr. R. G. Vekaria	Presiding Officer, Fast Track Court	Bharuch

<b>SENIOR CIVIL JUDGE</b>				
7	Mr.	D. N. Vyas	Principal Senior Civil Judge	BK Palanpur
8	Mr.	P. P. Parmar	Principal Senior Civil Judge	Rajkot
9	Ms.	P. V. Pandya	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Patan
10	Mr.	D. Y. Malik	Principal Senior Civil Judge	Valsad
11	Mr.	B. L. Jadav	Chief Judicial Magistrate & Additional Senior Civil Judge	Ahmedabad (Rural) at Ahmedabad
12	Mr.	S. J. Raje	5th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Junagadh
13	Mr.	K. M. Dave	Chief Judicial Magistrate & Additional Senior Civil Judge	Anand
14	Mr.	D. M. Acharya	5th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
15	Mr.	S. H. Patel	6th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Surat
16	Ms.	A. M. Vanani	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Veraval, District : Junagadh
17	Mr.	J. N. Vyas	Principal Senior Civil Judge & Additional Chief Judicial Magistrate	Idar, District : Sabarkantha
18	Mr.	H. H. Thakkar	4th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Navsari
19	Mr.	H. N. Trivedi	Metropolitan Magistrate	Ahmedabad
20	Mr.	A. H. Dhamani	15 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
21	Mr.	D. K. Dave	9th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bhavnagar
22	Ms.	Rehana A. Nagori	16 <sup>th</sup> Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Vadodara
23	Mr.	D. S. Kotak	Metropolitan Magistrate	Ahmedabad
24	Mr.	S. L. Thakker	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Surendranagar
25	Ms.	S. M. Solanki	6th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Dahod
26	Ms.	N. R. Pandit	9th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Bharuch
27	Mr.	R. R. Dave	10th Additional Senior Civil Judge & Additional Chief Judicial Magistrate	Junagadh
<b>CIVIL JUDGE</b>				
28	Mr.	B. G. Patel	Principal Civil Judge & Judicial Magistrate First Class	Jambughoda, District : Panchmahals
29	Mr.	Atulkumar R. Patel	Principal Civil Judge & Judicial Magistrate First Class	Waghodia, District : Vadodara

30	Ms.	J. M. Chauhan	Additional Civil Judge and Judicial Magistrate First Class	Kapadwanj, District : Kheda
31	Mr.	M. Y. Radhanpurwala	Principal Civil Judge & Judicial Magistrate First Class	Mansa, District : Gandhinagar
32	Mrs	H. N. Desai	2nd Additional Civil Judge and Judicial Magistrate First Class	Mahesana
33	Ms.	B. G. Awasthi	Additional Civil Judge and Judicial Magistrate First Class	Surendranagar
34	Ms.	Asmika B. Bhatt	Principal Civil Judge & Judicial Magistrate, First Class	Jasdan, District : Rajkot
35	Mr.	M. D. Nandani	Additional Civil Judge and Judicial Magistrate First Class	Anjar, District : Kachchh
36	Mr.	Rajnikant N. Patel	Principal Civil Judge & Judicial Magistrate First Class	Botad-Gadhada, District : Bhavnagar

The following are the terms and conditions:-

- (1) They should be treated on duty during the period of the training as aforesaid including period of journey both ways.
- (2) They will be entitled to Travelling Allowance / Daily Allowance as admissible under the Rules and Orders for the time being in force.
- (3) The posts held by them be kept vacant during the said period.

The expenditure to be incurred should be debited to the Budget Head to which pay and allowances of the abovenamed Judicial Officers are being debited and should be met from the grant sanctioned thereunder.

**INSTRUCTIONS:**

- (1) They should report at the Academy Hall, Gujarat High Court Complex, Sola, Ahmedabad, **at 9:00 a.m., on 06/09/2010 for 1<sup>st</sup> Batch, on 15/09/2010 for 2<sup>nd</sup> Batch and on 21/09/2010 for 3<sup>rd</sup> Batch.**
- (2) They should attend the workshop in full uniform.
- (3) They should intimate the Academy **orally** in advance on **phone No. 079-27664611-15, Ext.455** as regards availing accommodation, **if required**, for enabling to make necessary arrangements at Government accommodation to be arranged by the Academy.
- (4) They should carry **Pen Drive** during the Judicial Workshop.

- 5) They should come with preparation for discussion / participation on the following subjects, which are likely to be discussed:
- 1 Human Anatomy in Medico Legal aspect.
  - 2 Phraseology of Medico Legal Report and its importance. (PM report, Injury report, Rape exam report, Age estimation report, Medical Certificate, Impotency report, Alcoholic examination).
  - 3 Injury in Medico Legal cases.  
(Type of Injury, Hurt, Grievous hurt, Simple injury, Dangerous injury).
  - 4 Age and Sex determination and paternity establishment. (PNDT, MTP).
  - 5 Symptoms of death due to throttling, Hanging, Asphyxia.
  - 6 Poisoning, external and internal signs of poisoning and its effect (Post Mortem-finding) etc.
  - 7 Custodial torture and death examination.
  - 8 Disability-What is ? And how it is to be ascertained and calculated.
  - 9 Appreciation of Forensic and Medical Evidence in Civil and Criminal Matters.
  - 10 Medical Negligence.
  - 11 Legislative framework on Medical Jurisprudence.
  - 12 Relevancy and Admissibility of Medical Evidence and Role of Judge.
  - 13 Group study on identification of bottlenecks in understanding and recording of medical evidence in breakout group and common session.
  - 14 Group study on identification of bottlenecks in appreciation of evidence in breakout group and common session.
  - 15 Observation of live Postmortem at Civil Hospital, Ahmedabad.

**Following subjects are added as per submission approved by the Hon'ble Chief Patron, GSJA and by suitably moulding them as per Academic needs.**

16. Critical Analysis of the Provisions as regards conciliation in other statutes as well as enshrined in Section 89 vis-à-vis Order 10 Rule 1A of the Code of Civil Procedure.
17. Role of referral judges (pre and post) in ADR Process in general as well as special focus on Mediation and deliberation on the Civil Procedure Appropriate Dispute Resolution (Gujarat) Draft Rules, 2007.

6) They should submit a **Detailed Report** containing following parameters directly **to the Academy within 07 days** of attending the Workshop :-

- i) Introduction.
- ii) Evaluation of Experience.
  - (a) Substance of each subject discussed.
  - (b) Self-participation.
- iii) Usefulness of the Course.
- iv) General observation.
- v) Conclusion.
- vi)

By order of the Honourable  
the Chief Justice and Judges  
of the High Court of Gujarat.

High Court of Gujarat at Sola,  
Ahmedabad – 380 060.

Date : August , 2010

(R.P.Dholaria)  
Registrar (Admn.)

**No.A.2201/2010**

Copy forwarded with compliments, for information, to:-

- (1) The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar. (By letter)
- (2) The Deputy Director, Gujarat State Judicial Academy, High Court Complex, Sola, Ahmedabad.
- (3) The Principal District Judge, Ahmedabad (Rural) at Ahmedabad / Amreli / Anand / Banaskantha at Palanpur / Bhavnagar / Bharuch / Dahod / Gandhinagar / Jamnagar / Junagadh / Kachchh at Bhuj / Kheda at Nadiad / Mahesana / Narmada at Rajpipla / Navsari / Panchmahals at Godhra / Patan / Rajkot / Sabarkantha at Himatnagar / Surat / Surendranagar / Vadodara / Valsad.
- (4) The Chief Judge, Small Cause Court, Ahmedabad.
- (5) The Chief Metropolitan Magistrate, Ahmedabad.

**(They are requested to instruct the concerned Judicial Officer/s working under them, to attend the Judicial Workshop, on 06/09/2010 for 1<sup>st</sup> Batch, on 15/09/2010 for 2<sup>nd</sup> Batch and on 21/09/2010 for 3<sup>rd</sup> Batch, at the Academy Hall, High Court Complex, Sola, Ahmedabad).**

(6) **1<sup>st</sup> Batch from 06/09/2010 to 09/09/2010 :-**

R.N.Malik / S.I.Nagamiya / M.A.Sopariwala / V.D.Charan / P.V.Srivastav / V.K.Vyas / R.K.Parmar / R.S.Mehta / J.N.Patel / A.M.Raval / V.B.Barot / S.V.Parekh / S.P.Bhatt / P.G.Soni / B.P.Pujara / T.R.Desai / V.J.Kalotra / B.K.Gosai / K.N.Meghat / B.K.Barot / M.P.Purohit / I.B.Pathan / J.D.Solanki / S.B.Mansuri / S.B.Shah / N.K.Chauhan / B.K.Avashia / R.K.Modh / B.M.Prajapati / P.B.Nayak, Esquire.

Ms.R.M.Vhora / Mrs.T.J.Jadav / Ms.T.D.Padia / Ms.Malti S. Soni / Ms.H.M.Pavar / Mrs.Z.V.Trivedi / Ms.T.H.Dave / Ms.N.B.Munshi.

(7) **2<sup>nd</sup> Batch 15/09/2010 to 18/09/2010 :-**

A.M.Bhimani / F.U.Malek / M.V.Rathod / N.T.Solanki / N.M.Vyas / M.A.Kadiwala / P.U.Patel / V.F.Bhat / U.K.Trivedi / Pradipbhai M. Atodariya / D.G.Vaghela / Divyang C.Trivedi / D.B.Barot / M.R.Soni / K.J.Darji / M.C.Bhatt / J.S.Patel / P.A.George / A.M.Varma / S.M.Tank / K.J.Modi / A.T.Kanani / J.R.Pandit / U.M.Vyas / J.L.Shrimali / S.K.Desai / U.N.Sindhi / M.L.Shaikh / P.A.Parmar / A.S.Patil / S.B.Bhatt, Esquire.

Ms.H.M.Velani / Mrs.K.D.Dave / Ms.S.I.Tarani / Ms.J.R.Dodiya / Ms.M.R.Shukla.

(8) **3<sup>rd</sup> Batch 21/09/2010 to 24/09/2010 :-**

P.C.Thaker / D.B.Patel / L.S.Rabari / Kishorbhai K.Patel / R.G.Vekaria / D.N.Vyas / P.P.Parmar / D.Y.Malik / B.L.Jadav / S.J.Raje / K.M.Dave / D.M.Acharya / S.H.Patel / J.N.Vyas / H.H.Thakkar / H.N.Trivedi / A.H.Dhamani / D.K.Dave / D.S.Kotak / S.L.Thakkar / R.R.Dave / B.G.Patel / Atulkumar R. Patel / M.Y.Radhanpurwala / M.D.Nandani / Rajnikant N.Patel, Esquire.

Ms.S.C.Srivastava / Ms.P.V.Pandya / Ms.A.M.Vanani / Ms.Rehana A. Nagori / Ms.S.M.Solanki / Ms.N.R.Pandit / Ms.J.M.Chauhan / Mrs.H.N.Desai / Ms.B.G.Awasthi / Ms.Asmika B.Bhatt.

(9) The Treasury Officer, Ahmedabad / Amreli / Anand / Palanpur / Bhavnagar / Bharuch / Dahod / Gandhinagar / Jamnagar / Junagadh / Bhuj / Kheda / Mahesana / Rajpipla / Navsari / Godhra / Patan / Rajkot / Himatnagar / Surat / Surendranagar / Vadodara / Valsad.

High Court of Gujarat at Sola,  
Ahmedabad – 380 060.

Date : August , 2010

Registrar (Admn.)